

Annexure-7

Name of the corporate debtor: M/s Chadha Super Cars Private Limited; Date of commencement of Liquidation:08.01.2026; List of creditors as on: 20-07-2026

List of Operational Creditors (Government Dues)

Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1 Assistant Commissioner CGST Division -Ludhiana South	Not received	66,62,12,684	66,62,12,684	-	No	No	-	No	No	-	No	-
2 Assistant Commissioner - State Tax -Ludhiana 1	24.01.2026	55,74,01,319	55,74,01,319		No	No		No	No	-	No	claim has been determined as on Insolvency commencement date
3 Assistant Commissioner - Ludhiana Central	03.02.2026	1,66,95,793	-		No	No		No	No	1,66,95,793	No	
4 Dy. Commissioner of Income Tax (TDS)	05.02.2026	3,42,461	3,42,461		No	No		No	No	-	No	claim has been determined as on Insolvency commencement date
5 Dy. Commissioner of Income Tax (Central Circle-1)	11.02.2026	1,76,41,971	1,76,41,971		No	No		No	No	-	No	claim has been determined as on Insolvency commencement date
Total		1,25,82,94,228	1,24,15,98,435							1,66,95,793	-	

